

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR 'BOMBAY INFRASTRUCTURE INDIA LIMITED' OPERATING IN REAL ESTATE ACTIVITIES, MAHARASHTRA

(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN / LLP No.	Bombay Infrastructure India Limited PAN: AADCB0365P CIN: U45200MH2006PLC159155
2.	Address of the registered office (as per MCA records)	Bashabhai Compound 274 S V Road Opp Jama Masjid Bandra (West), Mumbai, Maharashtra, India – 400050
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Commercial Units in an under-construction building (previously known as City Centre Mall) located at Vashi – Sector 19D, Plot No. 18, Navi Mumbai – 400 703
5.	Installed capacity of main products / services	NA
6.	Quantity and value of main products / services sold in last financial year	Nil
7.	Number of employees / workmen	Nil as per the information available.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details as available can be sought by sending an email on cirp.bombayinfra@gmail.com and / or Virtual Data Room in accordance with the provisions
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under Sec 25(2)(h) of the Code can be sought by sending an email on cirp.bombayinfra@gmail.com
10.	Last date for receipt of expression of interest	March 21, 2026
11.	Date of issue of provisional list of prospective resolution applicants	March 31, 2026
12.	Last date for submission of objections to provisional list	April 05, 2026
13.	Date of issue of final list of prospective resolution applicants	April 15, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants.	April 20, 2026
15.	Last date for submission of resolution plans	May 20, 2026
16.	Process email id to submit EOI	cirp.bombayinfra@gmail.com

17.	Details of the corporate debtor's registration status as MSME	Registered as Small Enterprise having UDYAM Registration Number: UDYAM-MH-18-0482499
-----	---	--

Notes-

1. *This Form G is being published with the consent of the CoC pursuant to the first Form G published on March 25, 2025 and the addendum to the first Form G published on April 11, 2025, whereby the timelines stipulated in the earlier Form G dated March 25, 2025 were extended.*
2. *Eligible parties who have submitted EOIs pursuant to the earlier Form G shall continue to remain valid, subject to submission of the requisite documents and fulfilment of the eligibility criteria, and such parties are not required to submit a fresh EOI.*



Kshitiz Gupta

Resolution Professional of Bombay Infrastructure India Limited

Registration Number: IBB/PA-002/IP-N00721/2018-2019/12140

AFA Valid Till: December 31, 2026

Address & email id registered with IBB:

F-52, First Floor, Centrium Mall, Lokhandwala Township
Akurli Road, Kandivali East, Mumbai - 400101

Email Address- kshitiz.ca@gmail.com

Process specific email id for correspondence: cirp.bombayinfra@gmail.com

Date: March 06, 2026

Place: Mumbai

India condolees Khamenei's death

Rezaul H Laskar
letters@hindustantimes.com

NEW DELHI: India on Thursday condolees the killing of Iran's Supreme Leader Ali Khamenei in joint Israel-US military strikes after maintaining silence on the matter since the weekend, even as external affairs minister S. Jaishankar spoke to his Iranian counterpart Seyed Abbas Araghchi to discuss the evolving situation in West Asia.

Foreign secretary Vikram Misri visited the Iranian embassy on Thursday afternoon and signed the condolence book on behalf of the government. He also had a brief interaction with Iranian ambassador Mohammad Fathali. "Sincerest condolences on behalf of the government and the people of India. We pray for peace for the departed soul," Misri wrote in the condolence book.

Jaishankar spoke with Araghchi on phone for the second time since February 28, when Israel and the US launched military strikes on Iran. "Had a telecon with Iranian FM Seyed Abbas Araghchi this afternoon," Jaishankar said on social media, without giving details.

The developments following scathing criticism by the opposition Congress party and former military officials and diplomats of India's position on the killing of Khamenei and the sinking of an Iranian frigate by a US submarine within Sri Lanka's exclusive economic zone on Wednesday, while it was leaving the region after participating in an International Fleet Review and a multi-national exercise hosted by India.

The external affairs ministry issued two statements on Febru-



Foreign secretary Vikram Misri signs the condolence book at the Embassy of Iran, after the recent killing of Iranian Supreme Leader Ayatollah Ali Khamenei, in New Delhi.

ary 28 and March 3 to express concern over the situation in West Asia and to push dialogue and diplomacy aimed at finding an "early end" to the conflict. The ministry emphasised India's focus on the security of 10 million Indian nationals living in West Asia and on averting any major disruption of trade and energy supply chains passing through the region, but maintained silence on Khamenei's killing and the sinking of the Iranian frigate IRIS Dana.

Following the death of then Iranian President Ebrahim Raisi and foreign minister Hossein Amir-Abdollahian in a helicopter crash in May 2024, Jaishankar had visited the Iranian embassy to express condolences, while India's response to Khamenei's death was handled by the foreign secretary.

Congress party leader Sonia

Gandhi was among those who criticised the government's stand on the killing of Iran's Supreme Leader, saying that its silence raised questions about the credibility of India's foreign policy and would facilitate the erosion of international norms.

"When the targeted killing of a foreign leader draws no clear definition of sovereignty or international law from our country and impartiality is abandoned, it raises serious doubts about the direction and credibility of our foreign policy," Gandhi wrote in an opinion piece.

Former foreign secretaries Nirupama Menon Rao and Kanwal Sibal questioned the government's stance on the sinking of the Iranian frigate by a US submarine soon after it participated in events hosted by India, while former Indian Navy chief Admiral Arun Prakash, one of the

country's leading commentators on security issues, described the US action as "condemnable" and an "inflammatory act".

Sri Lankan officials have said 32 crew members of IRIS Dana were rescued while 90 were recovered after the sinking of the warship.

In a social media post, Rao questioned whether national interest is "always best served by saying nothing" and added: "India cannot aspire to be a civilisational voice and a karma chameleon at the same time."

Sibal emphasised on social media that the US "ignored India's sensitivities" as the Iranian frigate was in "these waters because of India's invitation". He added, "We are far from politically or militarily responsible for events hosted by India, while former Indian Navy chief Admi-

ral Arun Prakash, one of the exercise that IRIS Dana participated in last month, Sibal said: "In a way the spirit of the Milan exercise shared by the Iranian Navy has been violated by this US action, more so as it occurred not far from India's maritime periphery."

Prakash said in a social media post that the sinking of the Iranian warship "with heavy loss of life is a senseless & inflammatory act". He added, "Initiating another dimension of violence in this open-ended conflict will spread alarm across the high seas & disrupt global seaborne commerce."

The Indian Navy said in a statement on Thursday that it had "promptly launched" search and rescue efforts after the Maritime Rescue Coordination Centre (MRCC) in Colombo received a distress call from IRIS Dana in the early hours of Wednesday. This included the deployment of a long-range maritime patrol aircraft and the warship INS Tarangini to augment search efforts led by Sri Lanka.

Another Indian warship, INS Ishaak, also sailed from Kochi to augment the search efforts and is seen in the area to search for missing personnel as a humanitarian gesture, the statement said.

The sinking of the Iranian warship is being perceived in Indian circles as a widening of the Iran-US conflict, which has already impacted the flow of energy supplies through the Strait of Hormuz. India has responded to the Israeli and US strikes with a wave of attacks targeting Israeli and American military bases in countries such as Bahrain, Kuwait, Jordan, Saudi Arabia and the United Arab Emirates.

MODI SPEAKS TO MACRON, SHARES CONCERNS OVER IRAN CONFLICT

NEW DELHI: Prime Minister Narendra Modi on Thursday spoke to French President Emmanuel Macron and discussed shared concerns over the evolving situation in West Asia, and the need for a return to dialogue and diplomacy.

After his telephonic conversation with Macron, Modi said they will continue to engage closely and coordinate efforts towards the early restoration of peace and stability in the region.

"Spoke with my friend President Emmanuel Macron today. We discussed our shared concerns over the evolving situation in West Asia and the need for a return to dialogue and diplomacy."

"We will continue to engage closely and coordinate efforts towards the early restoration of peace and stability in the region," Modi said in a post on X.

The conflict in West Asia began after the US and Israel launched military strikes on Iran on February 28, killing Iran's Supreme Leader Ayatollah Ali Khamenei. Prime Minister Modi spoke to eight leaders of the West Asia peace talks at the beginning of the military conflict, before speaking to Macron on Thursday.

Around 10 million civilians live in the Gulf and West Asia.



India calls for an 'early end' to wars in W Asia and Ukraine



PM Narendra Modi with Finland President Alexander Stubb.

Rezaul H Laskar
letters@hindustantimes.com

NEW DELHI: India on Thursday called for an "early end" to the wars in West Asia and Ukraine amid growing concerns about the expansion of the Iran-US conflict, with Prime Minister Narendra Modi saying that New Delhi will back all efforts aimed at restoring peace, since no issue can be resolved through military hostilities.

Modi's remarks followed his

talks with Finnish President Alexander Stubb, who emphasised the need to end Russia's war against Ukraine and ensure peace in line with the principles of the UN. The two leaders met in New Delhi as the US and Israel's war with Iran entered its sixth day, with both sides carrying out strikes that heightened tensions across West Asia.

"We are in agreement that no issue can be resolved solely through military hostilities. Whether in Ukraine or in West

Asia, we will continue to support every effort aimed at the early end of conflict and the restoration of peace," Modi said, noting that India and Finland believe in the rule of law, dialogue and diplomacy.

The world is passing through a phase of instability and uncertainty amid the conflicts in Ukraine and West Asia, and the growing cooperation between India and Europe is "important for migration and mobility partnership to facilitate the movement of talent."

global governance and backed India's bid for a seat in a reformed UN Security Council and said, "For our Russia's war of aggression, we have been in the rule of law, dialogue and diplomacy. We agreed that ending the war is in everyone's interests, a lasting peace can only be one that respects the principles of the UN."

The two sides signed a memorandum of understanding (MoU) on migration and mobility partnership to facilitate the movement of talent.

S. E. RAILWAY - TENDER

For and on behalf of President of India, the Sr. Divisional Signal & Telecom Engineer (Co) Kharghar/21301 invites e-tender for the following works and will be opened at 12:00 hrs. SI. No.: Tender Notice No.: Description of works; Tender value & MD respectively. (1): ST-OT: Interlocking-42-LC Date: 04-04-2026; Interlocking of LC Gates: HA-4 and HA-7 in Howrah: Amount of Kharghar Division: 2,50,28,286.00; 2,55,400.00; (2): ST-OT: TBLI-SLIP-KOP: 26, 26 Date: 02-03-2026; Replacement of TBLI by SLIP over Kharghar Division: 2,50,28,286.00; 2,75,200.00; Cost of Tender document: Nil. (for SI. No. 1 & 2); Date of Opening: 27/03/2026 (for SI. No. 1 & 2); Completion Period: 12 Months (for SI. No. 1 & 2); Date of Submission: up to 12:00 hrs. of 27/03/2026 (for SI. No. 1 & 2) up to 12:00 hrs. of 25/03/2026 (for SI. No. 2); Interested Tenders may visit website www.reps.gov.in for full details Description specification of the tender and submit their bids online. In case of manual tenders for these works will be accepted. (PR-1264)

WESTERN RAILWAY TO RUN TWO SUPERFAST SPECIAL TRAINS BETWEEN MUMBAI CENTRAL — AHMEDABAD

TRAIN NO.	ORIGINATING STATION & DESTINATION	DATE OF SERVICE	DEPARTURE	ARRIVAL
09027	Mumbai Central - Ahmedabad (AC Superfast Tejas Special)	07.03.2026	23:45 (Saturday)	08:30 hrs (Next Day)
09028	Ahmedabad - Mumbai Central (AC Superfast Tejas Special)	09.03.2026	03:00 hrs (Monday)	11:15 hrs (Same Day)
09021	Mumbai Central - Ahmedabad (AC Superfast Tejas Special)	08.03.2026	06:20 (Sunday)	12:40 hrs (Same Day)
09022	Ahmedabad - Mumbai Central (AC Superfast Special)	08.03.2026	15:10 hrs (Sunday)	21:45 hrs (Same Day)

Composition: First AC, AC 2-Tier and AC 3-Tier Coaches.

The above trains will halt at: Borivali, Vapi, Surat, Bharuch and Vadodra stations in both directions.

For detailed information regarding stoppages, timings of halts and composition, passengers may please visit www.enquiry.indianrail.gov.in.

WESTERN RAILWAY

Like us on:

- Facebook: www.facebook.com/WesternRailway
- Twitter: [www.twitter.com/WesternRailway](https://twitter.com/WesternRailway)
- Instagram: www.instagram.com/WesternRailway
- YouTube: www.youtube.com/WesternRailway
- Website: www.westernrailways.gov.in

The booking for Train Nos. 09027 & 09028 will be open from 06.03.2026 while the booking for Train Nos. 09021 & 09022 will be open from 07.03.2026 at all PRS Counters and on IRCTC website. The above trains will run as Special Trains on Special Fare.

PLEASE CARRY ORIGINAL ID PROOF FOR ALL RESERVED TICKETS

CENTRAL RAILWAY

BHUSAVAN DIVISION
E-Tender Notice
No.BSL.N.S&T.27.2025-26 dt. 03.03.2026 (Open E-Tender)
Digitally Signed Online Open E-Tenders are invited from eligible Tenderers by Divisional Railway Manager (Signal & Telecom), Central Railway, Bhusavan for and on behalf of The President of India for the following work: SN-1, E-Tender Notice No.: BSL.N.S&T.27.2025-26 dt. 03.03.2026, 2. Name of work: Telecom work in connection with: A) Provision of Passenger Information System eg. Coach Guidance Display Board, Train Indication Display Board, Outdoor Video Display (Video Wall) Multiline Display Boards, PA system etc. for Kumbh Mela 2027 at Devlali, Nasik Road, Odha, Kherwadi and Nabe Subane Stations on Bhusavan Division of Central Railway. 3. Approximate Cost: Rs. 19,90,20,954.51/- (Rs Nineteen Crore Ninety Lakh Twenty Thousand Nine Hundred Fifty Four Rupees And Fifty One Paisa Only). 4. Cost of Tender Form/Booklet: Nil. 5. Earnest Money: Rs. 11,45,100.00 /-. 6. Completion Period: 3 Months. Issuing of LOA, 7. Bidding Start Date: 11/03/2026, 8. Date & Time of Closing of Tender Submission: 25/03/2026 15:00 Hrs. 9. Date & Time of Opening of Tender: 25/03/2026 15:30 Hrs. (if possible). 10. Web site on which complete details of the Tender can be seen: www.reps.gov.in. BSL-65 DRM (S&T), Bhusavan
Traveling with dangerous and explosive goods is a punishable offense

बिबंदी निजामपुर शहर महानगरपालिका, बिबंदी बांधकाम विभाग प्र.स.क्र.०२

ई-निविदा सूचना क्र. ११६ / २०२५-२६
बिबंदी निजामपुर शहर महानगरपालिका बांधकाम विभाग मार्फत खालील नमुदा कायचे निविदा फॉर्म mahatenders.gov.in या संकेतस्थळावर दिनांक ०६/०३/२०२६ ते दि. १३/०३/२०२६ पर्यंत विक्रित उपलब्ध आहे.

अ.क्र.	कार्याचे नाव	अंदाजपत्रकीय रक्कम (रु.)
१	बिबंदी निजामपुर शहर महानगरपालिका हद्दीतील वॉर्ड क्र.१५ येथील शाळा क्र.६८ समोर जेष्ठ नागरिक क्लब तयार करणे	४,९९,५६१/-
२	बिबंदी निजामपुर शहर महानगरपालिका हद्दीतील वॉर्ड क्र.१२ क मधिल समजनी पहाडी, नुआझादामग व विविध ठिकाणी गटार, पाववेज व पेव्हर बसविणे	१९,९६,१८१/-
३	बिबंदी निजामपुर शहर महानगरपालिका हद्दीतील प्रभाग क्र. १४/क पिराणीपाडा, नडियापार विविध ठिकाणी गटार व पाववेज तसेच पेव्हरब्लॉक बसविणे	१९,९४,५९७/-
४	बिबंदी निजामपुर शहर महानगरपालिका हद्दीतील वॉर्ड क्र.१४ पिराणीपाडा येथे गटार व पाववेज तयार करणे	१९,९४,५४६/-

वरील ऑनलाईन निविदा दि. १३/०३/२०२६ पर्यंत दुपारी ४.०० पर्यंत स्विकारण्यात येतील. तसेच सदरची निविदा हि दि. १६/०३/२०२६ रोजी संध्या. ४.०१ वाजता अथवा काळालागी कामकाजाच्या सोयीप्रमाणे निविदा समिती समक्ष उपस्थित येईल. अधिक माहिती महानगरपालिकाच्या उक्त नमुदा संकेत स्थळावर प्राप्त होऊ शकेल अथवा नवीन शासकीय इमारतीमधील ५ मजक्यावरील बांधकाम विभाग कार्यालयाशी संपर्क साधावा.

बिबंदी महानगरपालिका (जमील पटेल) शहर अभियंता बिबंदी निजामपुर शहर महानगरपालिका, बिबंदी

महात्मा गांधी काशी विद्यापीठ, वाराणसी

उत्तर प्रदेश अधिनियमित राज्य विश्वविद्यालय
विज्ञान संस्था - 2/2026
विश्वविद्यालय में प्रोफेसर, एसोसिएट प्रोफेसर एवं असिस्टेंट प्रोफेसर के रिक्त पदों पर निविद्ध होत आलेखाने आवेदन आमंत्रित किये जाते हैं। इच्छितन वैक में पेमेचें गेटवें के माध्यम से निधारित शुल्क जमा कर केसाट ०१-०३-२०२६ से १५-०४-२०२६ तक विश्वविद्यालय की वेबसाट <https://mgkvp.ac.in> पर उपलब्ध समर्थ पोर्टल के लिंक <https://mgkvp.ac.in> के द्वारा आवेदन किये जा सकतें हैं। आवेदन के समर्थन में किन्तु विवरण विश्वविद्यालय की वेबसाट पर उपलब्ध हैं।
कुलसचिव
पत्रांक - कु.सं.१६/१६/२०२६ पत्रा. (विज्ञान)/२०२६ दिनांक: २० फरवरी, २०२६

CENTRAL UNIVERSITY OF SOUTH BIHAR

NH-102, Gaya-Panchanpur Road, Gaya-824236, Bihar
Recruitment Notice - Faculty Positions
Adv. No.-CUSB/Adv.47/2026, Dated 2nd March, 2026
Online Applications, through "CU Chayan Portal", are invited from the eligible (Indian Citizen and OCI) candidates for appointment to the faculty (Professor, Associate Professor and Assistant Professor) positions.
The details regarding qualifications, experience, process of recruitment and other instructions are available on the University Website: www.cusb.ac.in, along with this advertisement.

ASSOCIATION OF MUNICIPALITIES AND DEVELOPMENT AUTHORITIES (AMDA)

7/6, Siri-fort Institutional Area, August Kranti Marg, New Delhi - 110049
Tel: 011-41017543, 26494468, 26497973
RECRUITMENT NOTICE
Applications are invited from eligible candidates for one post of Accounts Officer in AMDA office on short term contract basis with a monthly compensation pay of Rs. 1,06,000/-.
For other details, such as qualification, experience, age and prescribed application format etc. to be downloaded) please visit www.amda.org. Application duly completed in all aspects and signed by the candidate with self-attested copies of testimonials etc. should reach the "O/o The Director cum Secretary, AMDA, 7/6, Siri-fort Institutional Area, August Kranti Marg, New Delhi - 110049, or on email at amdaoffice@gmail.com, on or before 20.02.2026.
AMDA reserves the right to cancel recruitment process for post without assigning any reason whatsoever.
Director cum Secretary AMDA

पानवेल महानगरपालिका

ता. पानवेल, जिल्हा - रायगड, पानवेल ४१० २०६
जा.क्र.पमा/मासि/२०२५/मि.क्र.१८/१३/२०२६ दिनांक: ०४/०३/२०२६
जाहिर निविदा सूचना
अ.क्र. निविदा क्र. कार्याचे नाव अंदाजपत्रकीय रक्कम (रु.)
१. Tender No : P/MC/IT / २८/२०२५ फायवे महानगरपालिका AutoCAD 3D Software १४,५०,०००/-
कुपणवाचन. (3% Call)
या ई-निविदावतकी विकृत माहिती शासनचा <http://mahatenders.gov.in> या संकेतस्थळावर दि. ०६/०३/२०२६ रोजी दुपारी ०३.०० वाजे पर्यंत उपलब्ध होईल. संबंधित निविदाधारकांनी याची नोंद घ्यावी.
साही/ उप आयुक्त (माहिती) पानवेल महानगरपालिका

War-risk cover for flights may push up fares

Neha LM Tripathi
letters@hindustantimes.com

NEW DELHI: Insurance companies are moving to raise war-risk premiums for airline fleets operating to West Asia, which could push up already-elevated airfares as carriers are likely to pass on part of the additional cost to passengers, multiple aviation industry insiders told HT.

People familiar with the discussions said insurers have begun reaching out to airlines operating flights to parts of West Asia, citing higher operational risks to "war zone" areas and seeking to revise premiums for aircraft flying these routes. Carriers have started operating a limited number of flights to ferry stranded passengers to and from airports in the wake of the escalating conflict involving the US, Israel and Iran.

Queries sent to Air India, IndiGo, Air India Express, SpiceJet and Akasa Air did not get a response.

In situations like this, the underwriter has the right to issue a notice of cancellation or apply additional war-risk policy premiums because of the apprehension of war or perceived heightened risk. In the current cases this is an actual conflict and airlines are continuing to operate, so insurers may increase the war-risk premium," said Prabodh Thakkar, an aviation insurance expert.

Industry estimates suggest the revised premiums could add Rs 30-40 lakh to the cost of operating a narrow-body aircraft on West Asia routes and around Rs 90 lakh for a wide-body aircraft per round trip (for instance, Abu Dhabi-Delhi-Abu Dhabi), according to people aware of the development.

There will be an impact on airfares due to the premium revision, but it is too soon to assess how much ticket prices could increase," another industry insider said. The conflict has also pushed up operating costs for airlines. Industry officials said jet fuel prices, adding further pressure on airlines. To be

INSURERS HAVE BEGUN REACHING OUT TO AIRLINES SEEKING TO REVISE PREMIUMS FOR AIRCRAFT FLYING TO WAR ZONE LOCATIONS

sure, fuel accounts for around 40% of airline operating costs.

"Surge in fuel cost can alone push ticket prices for passengers travelling to and from the Middle East up by another 10-12%," people aware of the matter said.

For example, random check of a Mumbai Dubai flight of a budget airline operating on March 8 has a fare of Rs. 20,000 on Thursday. While in a normal circumstance the fare on this sector usually hovers around Rs. 12,000.

The evolving security situation has also disrupted airline schedules and aircraft utilisation. According to industry officials, operational uncertainties, and sudden route changes have affected about 20% of flights for every airline operating in the region.

Slots at several airports in the region are currently being allocated on a day-to-day basis, leading to frequent last-minute changes in flight operations. "Airlines are unable to sell seats on these flights in advance, particularly on services departing from the Middle East. Aircraft often have to be filled at short notice, sometimes just a few hours before departure, leading to lower passenger loads and higher operating costs," a second person aware of the matter said.

Despite the higher costs, airlines are expected to continue operating these routes because of strong demand and the importance of Gulf connectivity for Indian carriers, industry officials said. Air India Express on Thursday, Air India flights from Fujairah, Ras Al Khaima and Muscat, Dubai, SpiceJet too operated flights to Mumbai from Fujairah and Dubai. In the other direction, IndiGo announced it will operate 6E 91 from Mumbai to Jeddah on Friday. Air India announced additional special ad-hoc flights to Dubai, Muscat, and Ras Al Khaima.

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR 'BOMBAY INFRASTRUCTURE INDIA LIMITED' OPERATING IN REAL ESTATE ACTIVITIES, MAHARASHTRA

(Under sub-regulation (1) of Regulation 384 of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process Regulations, 2016))
RELEVANT PARTICULARS
1. Name of the corporate debtor: Bombay Infrastructure India Limited PAN: AADCB3636P
2. Address of the registered office (as per MCA records): Bhashinchi Road, 274 S V Road, Opp Jamma Masjid Bandra (West), Mumbai, Maharashtra-410 026
3. URL of website: NA
4. Details of place where majority of fixed assets are located: Commercial Units in an under-construction building (previously Vashi - Sector 19D, 18, Navi Mumbai - 400 703)
5. Installed capacity of main products / services: NA
6. Quantity and value of main products / services sold in financial year: Nil
7. Number of employees / workmen: Nil as per the information available.
8. Further details including last available financial statements (with auditors) of two years, lists of creditors are available at URL: The details are available on the website of the corporate debtor at www.bombayinfra.in and on the email at info@bombayinfra.in
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: The detailed invitation for expression of interest which shall include the details for resolution applicants under section 25(2)(h) of the Code can be accessed on the website of the corporate debtor at www.bombayinfra.in
10. Last date for receipt of expression of interest: March 21, 2026
11. Date of issue of provisional list of prospective resolution applicants: March 31, 2026
12. Last date for submission of bids: April 05, 2026
13. Date of issue of final list of prospective resolution applicants: April 15, 2026
14. Date of issue of information memorandum, invitation and request for resolution plans to prospective resolution applicants: April 20, 2026
15. Last date for submission of resolution plans: May 20, 2026
16. Process email to submit EOI: ciip.bombayinfra@gmail.com
17. Details of the corporate debtor's registration status as MSME: Registered as a Small Enterprise having UDYAM Registration Number UDYAM-MH-18-0423299

Notes:
1. This Form G is being published with the consent of the CoP pursuant to the first Form G published on March 25, 2025 and the addendum to the first Form G published on April 11, 2025, whereby the timeline for the first Form G dated March 25, 2025 was extended.
2. Eligible parties who have submitted bids pursuant to the earlier Form G shall continue to remain valid, subject to submission of the requisite documents and fulfillment of the eligibility criteria, and such parties are not required to submit a fresh EOI.
Date: March 06, 2026
Place: Mumbai
Resolution Professional of Bombay Infrastructure India Limited
Registration Number: BBBI/PA-02019/00721/2018-2019/1240
Address & email id registered with IBSI:
F-52, First Floor, Centrum Mall, Lokhandwala Township, Aklari Road, Kandivli East, Mumbai - 400101
Email Address: kahlitzia@gmail.com
Process specific email id for correspondence: ciip.bombayinfra@gmail.com

[illegible]

विभागीय सहनिबंधन, सहकारी संस्था, कोषण विभाग, नवीमुंबई.

दि ठाणे-पालघर जिल्हा मध्यवर्ती सहकारी बँक लि. ठाणे
व्यवस्थापक-समिते पंचवार्षिक निवडणुकी सं २०२६ ते २०३१
संस्था सभासदांचे ठराव मार्गावग्याचा कार्यक्रम
(फक्त बँकेच्या सभासद संस्थे करीता)

जाहीर सूचना

महाराष्ट्र सहकारी संस्था अधिनियम १९६० चे कलम ७३ कब अन्यचे दि ठाणे-पालघर जिल्हा मध्यवर्ती सहकारी बँक लि. ठाणे या बँकेची संस्था सं २०२६ ते २०३१ या कालावधीच्या सालांक मंडळ सदस्यांच्या निवडणुकीचे संदर्भात राज्य सहकारी निवडणूक प्राधिकरण, महाराष्ट्र राज्य, पुणे यांचे दिनांक ०२/०४/२०१५ रोजीचे आदेशाने विभागीय सहनिबंधन, सहकारी संस्था, कोषण विभाग, नवी मुंबई यांची जिल्हा सहकारी निवडणूक अधिकारी म्हणून नेमणूक केलेली आहे.

महाराष्ट्र सहकारी संस्था (समिती निवडणूक) नियम २०१४ नियम १०(२) अन्यचे दि ठाणे-पालघर जिल्हा मध्यवर्ती सहकारी बँकेच्या सभासद संस्थानी त्यांच्या प्रतिनिधीचा ठराव, दिनांकृतालयतीत ठराव घेण्यासाठी प्राधिकृत केलेल्या संबंधीत उप/सहाय्यक निबंधन / सहकारी अधिकारी श्रेणी-१ (खाली दर्शविल्याप्रमाणे) अधिकाऱ्यांकडे दिनांक ०६/०३/२०२६ ते ०६/०४/२०२६ या कालावधीत कार्यालयीन वेळेत सादर करावयाचा आहे.

अ.क्र.	तालुका	ठाराव घेण्यासाठी प्राधिकृत अधिकारी
१.	ठाणे शहर	उपनिबंधन सहकारी संस्था, ठाणे शहर
२.	ठाणे तालुका	उपनिबंधन सहकारी संस्था, ठाणे तालुका
३.	डोबिवली ता. कल्याण	उपनिबंधन सहकारी संस्था, डोबिवली
४.	कल्याण तालुका	उपनिबंधन सहकारी संस्था, कल्याण
५.	पिंपरी तालुका	सहाय्यक निबंधन, सहकारी संस्था, पिंपरी
६.	अहमदनगर तालुका	सहाय्यक निबंधन, सहकारी संस्था, अहमदनगर
७.	अंबरनाथ तालुका	सहाय्यक निबंधन, सहकारी संस्था, अंबरनाथ
८.	शहापूर तालुका	सहाय्यक निबंधन, सहकारी संस्था, शहापूर
९.	मुराबाड तालुका	सहाय्यक निबंधन, सहकारी संस्था, मुराबाड
१०.	वाडा तालुका	सहाय्यक निबंधन, सहकारी संस्था, वाडा
११.	फिकरगड तालुका	सहाय्यक निबंधन, सहकारी संस्था, फिकरगड
१२.	पालघर तालुका	सहाय्यक निबंधन, सहकारी संस्था, पालघर
१३.	वर्से तालुका	उपनिबंधन सहकारी संस्था, वर्से
१४.	झाणू तालुका	सहाय्यक निबंधन, सहकारी संस्था, झाणू
१५.	मोखाडा तालुका	सहकारी अधिकारी श्रेणी-१ सहकारी संस्था, मोखाडा
१६.	जवहर तालुका	सहकारी अधिकारी श्रेणी-१ सहकारी संस्था, जवहर
१७.	तलासरी तालुका	सहकारी अधिकारी श्रेणी-१ सहकारी संस्था, तलासरी

दि. ठाणे-पाणवरा जिल्हा पध्दती सहकारी/बँक लि. ठाणे बँकेच्या निवडणुकांच्या सार्वजनिक सत्रांमध्ये ठाणे प्रांत कर्न घेण्यासाठी दिनांक ३१/०३/२०२३ री अर्जात दिलेली अस्पष्टपणे दिनांक ३१/०३/२०२३ पर्यंत बँकेच्या सभासार असलेल्या सहकारी संस्थांनी ठावे ठाव वर नमुद केलेल्या प्राधिकृत अधिकार्यांक सादर करताना ठावेच्या चार सदस्य संचालक संचालक मंडळ सभेचे इतिवृत्त, सदर सभेसाठी निर्गमित केलेली नोटीस व संचालक मंडळ सभासदांचे हजेरी पटव्या पत्र सादर करावे व संचालक ठावे सार काढतांना युळ देणार पायासण्यासाठी प्राधिकृत अधिकार्यांक सादर करावे. सधेर सहकारी संस्थांना या संदर्भात वर ठराव्या पाष्य नमुना स्वरुपात संपन्नपणे स्टॅण्डर्ड POST AD ने पाठविण्यात आलेला आहे. तो प्राप्त न झाल्यास संस्थांनी वरील प्राधिकृत अधिकार्यांकच तो प्राप्त करून घ्यावा. देखील सदर नमुना बँकेच्या www.thanedistrictbank.com या वेबसाईटवर टाणील उपलब्ध आहे.

प्रतिनिधित्वा ठराव पावित करणपुत्री महाराज सहकारी संस्था अधिनियम १९६० चे कलम २७(१०) व सलन कलम ७३ कअ की तसतुद विषयगत घेड्या पावित करणवा. सदत तसतुदपुत्राण प्रथमिक कृषी पतपुरवठा संस्था सय्या गवळतु ठराव सभासद सय्या जिल्हा बँकेच्या कलम २७(१०) सुमार ठाकून अल्लमवया सय्या सधनासय्य अय असणान ठावून. त्याचमुणान सदत धणून-पालथर जिल्हा मध्यवर्ती सहकारी बँक लल. ठावून बँकेची सदतय असलेली प्रथमिक कृषी पतपुरवठा सहकारी संस्था थकीत असल तर अया संस्थेच्या प्रलिनिकाएजी सद संस्थेच्या थकाबकांठरा नसलेल्या एखाड्या सदसत्याच्या सलनिकी हणुण समोशय करण्यथा ठराव किंवा अर सदरी संस्था थकाबकांठरा नसल तर सद संस्थेच्या सलंगाल मंडळ सदसत्याचाही ठराव कलमत येईल. व नमुद ठराव पैकी एकावा ठराव करवा.

तसेच ठराव व त्यासाठीच्या दाखला सादर करताना महाराष्ट्र सहकारी संस्था अधिनियम १९६० व त्याखालील नियम संस्थेचे पोटनियम तसेच महाराष्ट्र सहकारी संस्था (समिती निवडणूक) नियम २०१४ यांचे उल्लंघन करून चुकीची माहिती व कागदपत्रे सादर केल्यास कायद्यातील कलम १४६(ई-२) (ह-१) (के) (प) व (क्यू) अन्वये अपराध आहे.

सहकारी संस्था व्यतीरिक्त दिनांक ३१/०३/२०२३ पर्यंत सभासद असलेल्या इतर प्रकारच्या सभासद संस्थांनी (उदा. ट्रस्ट, कंपनी इ.) सुद्धा वरील प्रमाणे विहित कार्यपद्धती अवलंबून ठराव विहित मुदतीत सादर करणाऱ्या संस्था घ्यावी. तसेच बँकेचे भाग (शेअर्स) रक्कम अपुण असलेल्या संस्थांना प्रतिनिधींचा ठराव करता येणार नाही याची नोंद घ्यावी.

सही / -

(मिलिंद भालेराव)
जिल्हा सहकारी निवडणुक अधिकारी,
दि ठाणे-पालघर जिल्हा मध्यवर्ती
सहकारी बँक लि. ठाणे,
तथा विभागीय सहनिबंधक,

दिनांक : ०६/०३/२०२६ सहकारी संस्था, काकण विभाग, नवीमुंबई.

(टीप:- सर्व सहकारी संस्थांना या संदर्भात पत्र व ठरावाचा प्रारूप नमुना स्वतंत्रपणे SPEED POSTAD ने पाठविण्यात आलेला असून ज्या संस्थेस पत्र पोच झाले नाही अशा संस्थेने उक्त जाहिरातीचा आधार ठराव देण्याची कार्यवाही करावी)

मुंबईतील ३.४३ कोटींच्या
घोटाळ्यात वालुंज कनेक्शन
छत्रपती संभाजीनगर : मुंबईतील

અપઘાતાતીલ આરોપીલા જામીન



लोकमत न्यूज नेटवर्क

मुंबई : घाटकोपर कार
अपघात प्रकरणातील
अल्पवयीन आरोपी
चालाकच्या वडिलांना सत्र
न्यायालयाने बुधवारी ५०
हजार रुपयांचा जामीन
मंजूर केला. ही कार
अल्पवयीन चालवत होता.
त्याने दुचाकीवरील
दाम्तत्याला धडक
दिल्याने दुचाकीचालक
धुष्रिल पेटेल यांचा मृत्यू
झाला, तर त्यांची पत्नी
गंभीर जखमी झाली होती.
हा अपघात ५

फेब्रुवारीला घडला होता.
असत्यवादी आरोपी
कारणचीन असल्यामुळे
त्याच्या वडिलांना अटक
करण्यात आली होती.
कार अल्पवयीन मुलाचा
घेऊन गेल्याची माहिती
त्याच्या वडिलांना नव्हती,
होते प्रथमदर्शनी स्पष्ट
होते असल्यामुळे जामीन
मंजूर करण्यात येत
असल्याचे अतिरिक्त सत्र
न्यायाधीश आर. एम.
जागीध यांनी नमूद केले.
जामीन मंजूर करताना
न्यायालयाने अर्जदार
राहत असलेल्या
इमारतीतील सुरक्षा
विकासकाची साक्ष प्रामुख्याने
विचारात घेतली.

अपघात घडला तेव्हा
नव्हता. घटनास्थळी
नव्हता. तो वाहंगी
चालत नव्हता. तब
मलाच्या मुलांना
नेल्याची माहितीही त्याला
नव्हती, त्यामुळे तो
अपघातासाठी जबाबदार
ठरू शकत नाही, असा
युक्तिवाद अल्पवय्या
मुलाच्या वडिलांच्या
विकलांनी केला. तर
सरकारी विकलांनी
जामीन घालून विरध
करतात अल्पवय्या
मुलाकडे इयफिंग
लायसन्स नसतांनाही
वडिलांनी त्याला वाहन
चालण्याची परवानगी
दिली, याकडे
यात्यालयाचे लक्ष वेधले.
आरोपींनी प्रकरण
मिठवण्यासाठी पीडित
कुटुंबाला ४० लाख रुपये
देऊ केले. तसेच आपल्या
अल्पवयीन मुलाच्या
इन्सुराग्राम ख्यालवरील
माहितीमध्ये फेरफाटी
केले, असा आरोप
करण्यात आला.

राज्यसभेसाठी काँग्रेसच्या सहा उमेदवारांची घोषणा

नवी दिल्ली : राज्यसभेच्या आगामी निवडणुकीसाठी काँग्रेसने गुरुवारी राज्यातून सहा उमेदवारांची नावे जाहीर केली. यात पक्षाचे ज्येष्ठ नेते अभिषेक मनु सिंघवी यांचे तेलंगणातून पुन्हा एकदा उमेदवारी देण्याची आली आहे.

१० राज्यांतून निवडावयाच्या ३७ जागांस
१६ मार्च रोजी राज्यसभेची द्वैवार्षिक निवडणूक
होत असून, याच दिवशी मतमोजणी होईल.
जागा एप्रिलमध्ये रिक्त होत आहेत. या
जागांपैकी चार जागा काँग्रेसकडे होत
जायसभेत सध्या काँग्रेसचे २७ सदस्य असून
यंदाच्या निवडणुकीत काँग्रेसचे सर्व स
उमेदवार निवडून आले, तर त्यांची सदस्य संख्या
२९ होणार आहे.

ओडिशात ४ जागांसाठी ५ अर्ज

या राज्यातून निवडून द्यावयाच्या राज्यसभेच्या चार जागांसाठी पाच उमेदवारांनी अर्ज दाखल केले आहेत. यात बिजद व भाजपच्या प्रत्येकी दोन उमेदवारांनी, तर भाजपच्या पारिव्याने माजी केंद्रीय मंत्री दिलीप रे यांनी अपक्ष म्हणू अर्ज दाखल केला. यामुळे क्रॉस वोटिंग होण्याची शक्यता आहे.

आसाममध्ये भाजपचे जोगेन मोहन व तेरश गोवाला यांनी, तर यूपीपीएलचे प्रमोद बोडो या अर्ज दाखल केले आहेत. येथील भाजपच्या दो व विरोधी पक्षाच्या पाठिंब्यावर असलेली एक जागा रिक्त होत आहे.

कोटचवधीच्या ऑनलाइन फसवणूक
प्रकरणात वाळुंज एमआयडीसीतील
हॉटेलच्या बँक खात्याचा वापर झाल्याचे
उघडकीस आले आहे. रूपेश शाह यांची 3

कोटी ४३ लाख ७५ हजारोंच
फसवणूक झाली आहे. त्यापैकी ३४ लाख
हॉटेलच्या खात्यात जमा झाल्याचे निष्पन्न
झाले आहे.



सोलापूर महानगरपालिका, सोलापूर
 'भुवन' डॉ. बाबासाहेब आंबेडकर चौक, रेल्वे लाईन्स, सोलापूर-413001
 (सामान्य प्रशासन विभाग, ईमेल: smcgados2@gmail.com)

जी.क्र. संअ	

जाहिर ई निविदा सूचना

१. टेंडर आयडी - २०२६_SMC_१२८४१२९_१
सदर कामाचा तपशील www.mahatender.gov.in व www.solapurcorporation.gov.in
संकेतस्थळावर दि.०६/०३/२०२६ पासून ते १३/०३/२०२६ पर्यंत पाहण्यास उपलब्ध आहे.
सही/-(डॉ. सचिन ओम्बासे, भा.प्र.से)
आयुक्त,

सोलापूर महानगरपालिका, सोलापूर

मुंबई गृहनिर्माण व क्षेत्रविकास मंडळ

(महापालिका घटक)

दुसरी क्र. - २०१६SPC/MB/१ | E-mail: mahaspecialprojects@gmail.com

ई-निविदा सूचना क्र. EE/SPC/MB/e-tender/01/2026

कार्यालयीन अधिसूचना (विशेष प्रकल्प कक्षा), मुंबई गृहनिर्माण व क्षेत्रविकास मंडळ (महाराष्ट्र गृहनिर्माण व क्षेत्रविकास प्राधिकरणाचे घटक मंडळ) खोली क्र. ६३५, वाचपसा मजल, गृहनिर्माण भवन, बॉम्बे (पूर्वी), मुंबई-४०० ००१। (दुसरी क्र. - २०१६SPC/MB/१) व ई-निविदा प्रणालीवरील (ऑनलाईन) "Lease of Plot No 7 & 8 (CTS No 1 & 2) at village Paragikhadda, Bandra West" कडीला निविदा मागविल आहे. निविदा पत्र शासनच्या संकेत स्थळावर आहे. <https://mahatenders.gov.in> उपलब्ध असतील. सदर निविदेचे वेळापत्रक खालील प्रमाणे आहे.

- १) निविदा विक्री सुरु - ०६/०३/२०२६ दुसरी १२.०० वाजता, २) निविदापूर्वी बैठक - १९/०३/२०२६ दुसरी ०३:०० वाजता, ३) निविदा विक्री बंद - ०९/०४/२०२६ दुसरी ०३:०० वाजता, ४) तात्काळ बोली उघडण्याची दिनांक - १०/०४/२०२६ सोमवार ०४:०० वाजता, ५) आर्थिक बोली उघडण्याची दिनांक - तांत्रिकदृष्ट्या निविदा करिता स्वतःप्रत्येक काळापासून येईल.

सद्यस्थितीत यासाठी एक किंवा सर्व निविदा कोणतेही कारण न देता नाकारल्याचा अधिकार राखत ठेवला आहे. तसेच अट असलेली उपरोक्त बाबी जाण्यत नाही.

- टीप: १. विस्तृत ई-निविदा सूचना स्पर्धात्मक संयोजनेकराबरूप उपलब्ध असेल.
२. निविदा सुचनेबाबत शुद्धीपत्रक / बतल आस्थापना फक्त संकेतस्थळावर परामर्शी केले जातील.

सी/सी
कार्यालयीन अधिसूचना (विशेष प्रकल्प कक्षा)
मुंबई गृहनिर्माण व क्षेत्रविकास मंडळ

महाराष्ट्र-गृहनिर्माण क्षेत्रातील देशांतर्गत प्राधान्य सेवा

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

उप-प्रादेशिक कार्यालय, महाराष्ट्र-२
एम. आय. डी. सी., स्वयंदाह परिसर, पो. टी.एच.पी., बोंईसर (प.)
ता. जि. पालघर - ४०१ ५०४
फोन नं. (०२२५३२) २०३३१४, ई-मेल - srotarprad@mpcb.gov.in

पर्यावरण विषयक जाहीर सुनावणीची सूचना

मे. गिराण प्रोफाईल प्रा. लि. यांनी त्यांचे सवरे क्रमांक २४/अ, २४/ब, २४/१, २४/२, २४/३, २४/४, २४/५, २४/६, २४/७, २४/८, २४/९, २४/१०, २४/११, २४/१२, २४/१३, २४/१४, २४/१५, २४/१६, २४/१७, २४/१८, २४/१९, २४/२०, २४/२१, २४/२२, २४/२३, २४/२४, २४/२५, २४/२६, २४/२७, २४/२८, २४/२९, २४/३०, २४/३१, २४/३२, २४/३३, २४/३४, २४/३५, २४/३६, २४/३७, २४/३८, २४/३९, २४/४०, २४/४१, २४/४२, २४/४३, २४/४४, २४/४५, २४/४६, २४/४७, २४/४८, २४/४९, २४/५०, २४/५१, २४/५२, २४/५३, २४/५४, २४/५५, २४/५६, २४/५७, २४/५८, २४/५९, २४/६०, २४/६१, २४/६२, २४/६३, २४/६४, २४/६५, २४/६६, २४/६७, २४/६८, २४/६९, २४/७०, २४/७१, २४/७२, २४/७३, २४/७४, २४/७५, २४/७६, २४/७७, २४/७८, २४/७९, २४/८०, २४/८१, २४/८२, २४/८३, २४/८४, २४/८५, २४/८६, २४/८७, २४/८८, २४/८९, २४/९०, २४/९१, २४/९२, २४/९३, २४/९४, २४/९५, २४/९६, २४/९७, २४/९८, २४/९९, २४/१००, २४/१०१, २४/१०२, २४/१०३, २४/१०४, २४/१०५, २४/१०६, २४/१०७, २४/१०८, २४/१०९, २४/११०, २४/१११, २४/११२, २४/११३, २४/११४, २४/११५, २४/११६, २४/११७, २४/११८, २४/११९, २४/१२०, २४/१२१, २४/१२२, २४/१२३, २४/१२४, २४/१२५, २४/१२६, २४/१२७, २४/१२८, २४/१२९, २४/१३०, २४/१३१, २४/१३२, २४/१३३, २४/१३४, २४/१३५, २४/१३६, २४/१३७, २४/१३८, २४/१३९, २४/१४०, २४/१४१, २४/१४२, २४/१४३, २४/१४४, २४/१४५, २४/१४६, २४/१४७, २४/१४८, २४/१४९, २४/१५०, २४/१५१, २४/१५२, २४/१५३, २४/१५४, २४/१५५, २४/१५६, २४/१५७, २४/१५८, २४/१५९, २४/१६०, २४/१६१, २४/१६२, २४/१६३, २४/१६४, २४/१६५, २४/१६६, २४/१६७, २४/१६८, २४/१६९, २४/१७०, २४/१७१, २४/१७२, २४/१७३, २४/१७४, २४/१७५, २४/१७६, २४/१७७, २४/१७८, २४/१७९, २४/१८०, २४/१८१, २४/१८२, २४/१८३, २४/१८४, २४/१८५, २४/१८६, २४/१८७, २४/१८८, २४/१८९, २४/१९०, २४/१९१, २४/१९२, २४/१९३, २४/१९४, २४/१९५, २४/१९६, २४/१९७, २४/१९८, २४/१९९, २४/२००, २४/२०१, २४/२०२, २४/२०३, २४/२०४, २४/२०५, २४/२०६, २४/२०७, २४/२०८, २४/२०९, २४/२१०, २४/२११, २४/२१२, २४/२१३, २४/२१४, २४/२१५, २४/२१६, २४/२१७, २४/२१८, २४/२१९, २४/२२०, २४/२२१, २४/२२२, २४/२२३, २४/२२४, २४/२२५, २४/२२६, २४/२२७, २४/२२८, २४/२२९, २४/२३०, २४/२३१, २४/२३२, २४/२३३, २४/२३४, २४/२३५, २४/२३६, २४/२३७, २४/२३८, २४/२३९, २४/२४०, २४/२४१, २४/२४२, २४/२४३, २४/२४४, २४/२४५, २४/२४६, २४/२४७, २४/२४८, २४/२४९, २४/२५०, २४/२५१, २४/२५२, २४/२५३, २४/२५४, २४/२५५, २४/२५६, २४/२५७, २४/२५८, २४/२५९, २४/२६०, २४/२६१, २४/२६२, २४/२६३, २४/२६४, २४/२६५, २४/२६६, २४/२६७, २४/२६८, २४/२६९, २४/२७०, २४/२७१, २४/२७२, २४/२७३, २४/२७४, २४/२७५, २४/२७६, २४/२७७, २४/२७८, २४/२७९, २४/२८०, २४/२८१, २४/२८२, २४/२८३, २४/२८४, २४/२८५, २४/२८६, २४/२८७, २४/२८८, २४/२८९, २४/२९०, २४/२९१, २४/२९२, २४/२९३, २४/२९४, २४/२९५, २४/२९६, २४/२९७, २४/२९८, २४/२९९, २४/३००, २४/३०१, २४/३०२, २४/३०३, २४/३०४, २४/३०५, २४/३०६, २४/३०७, २४/३०८, २४/३

प्रस्तुतचे ठळक धोरण्ये असलेले खालीलप्रमाणे मुल्यांकन मंडळा अखाल व त्याचे कार्यकारी सारांश शेजारी व मराठी भाषेत प्रयोगी कालावध्यांमध्, प्रभाविता नगर परिषद, ग्रामपंचायती व ग्रामपंचायतींमध् उल्लेख आठत.

१. मा. जिल्हाधिकारी, पालघर, त. ज. पालघर
२. मुख्य कार्यकारी अधिकारी, जिल्हा परिषद, पालघर
३. उप- विभागीय ढ्ढाधिकारी, पालघर, त. ज. पालघर
४. पावेलच नव्हे आणि ख्यामान पालघर मालघर, जिल्ला कार्यवालय, पडिमा मध्य झोन, नवीन सेक्टर ई मारार, तळ नजळ, पुर्व विंग, जिब्वल्लाल नगर, नगरपु-४४०००१
५. संचालक, पालघर आणि पावेलच नव्हे बदल विभाग नवीन प्राणान भवन, १५ वा मजला, नगरा कामा मार्ग, मंडावण, मुंबई-४०० ०३२.
६. मुख्य प्रबंधक, जिल्हा उहाग ढ्ढ, मध्यवर्ती कार्यालय, त. पालघर
७. सर संचालक (जननि), महागाव पुरवण ढ्ढवण मंडळ, सावन पुर्व, मुंबई-२२.
८. प्रादेशिक कार्यालय, म.प्र. नि. मंडळ, ठाणे
९. उप-प्रादेशिक अधिकारी, म. प्र. नि. मंडळ, तारारपुर्व
१०. तहसिलदार, तहसिलदार कार्यालय, ता. पाणघर, त. पाणघर
११. ग्राम विकास अधिकारी, पंचायत समिती, ता. पालघर, त. पालघर
१२. ग्रामपंचायत अधिकारी, ग्राम पंचायत - मान, वारांगड, महागाव, गुंदले, बेतेगांव, छोटाछाव.
१३. ग्रामपंचायत अधिकारी, ग्राम पंचायतसत - मान-चारांगड, महागाव - गुंदले

--सही--
उप- प्रादेशिक अधिकारी,
महाराष्ट्र प्रदुषण नियंत्रण मंडळ, तारापूर-२

ग्रेसच्या घोषणा

बृहन्मुंबई महानगरपालिका महानगरपालिका				
अनुक्र.	विभाग	मालमता लेखा क्र.		मास व वर्ष
1.	D	DX2400670010000		H S T S L E E M
2.	D	DX2400670190000		H

			S T S L E E M
गान्धे सर्व एतन्नाशपक्वां मन्त्रि			

अन्यथा सदर मालमत्तांच्या जाहीर लि

PRO/ 3180 /ADV/2025-26

लाख ७५ हजारचौ
ली आहे. त्यापैकी ३४ लाख
त्यात जमा झाल्याचे निष्पन्न



TAMIL NADU NEWSPRINT AND PAPERS LIMITED
Kagithapuram - 639 136, Karur Dist. Tamil Nadu.

NOTICE INVITING TENDERS

Tender No.	Nature of Work	Date of publishing Tender document in TNPL/NIC website	Due date
252613 007565	Procurement of 10,000 MT ± 5% Office Waste Paper (White Records) in Bale form from Maharashtra for TNPL Unit - I at Kagithapuram.	09.03.2026	16.03.2026
252613 007566	Procurement of 5,000 MT ± 5% Office Waste Paper (White Records) in Bale form from Maharashtra for TNPL Unit - I at Kagithapuram.	09.05.2026	16.05.2026

Corrigendum if any will be issued in TNPL Website and NIC Portal only. For further details, please visit websites : www.tnpl.com / <https://tntenders.gov.in/nicgep/app>

DIPR/1567/Tender/2026 **TNPL - Maker of bagasse based eco-friendly Paper**

पनवेल महानगरपालिका

ता. पनवेल जि. रायगड

कार्यालय - आयुक्त मुख्यालय, २ वा मजल, देवाळे तलावाच्या समोर,
पोखले हॉलच्या शेजारी, पनवेल- ४१००६५.
दूरध्वनी क्र- ०२२-२९४८८०६०/४१/४२

Email id: www.panvelcorporation.maharashtra.gov.in

जा.क्र./पमपा/विद्युत/१९१४/प्र.क्र. १६/१०८/२०२६

दिनांक-०५/०३/२०२६

आयुक्त, पनवेल महानगरपालिका खालील नमुने कामकारिता सार्वजनिक बांधकाम विभाग, केंद्रीय सार्वजनिक बांधकाम विभाग, केंद्रीय सार्वजनिक बांधकाम विभाग, महाराष्ट्र जीवन प्राधिकरण, सिडको इत्यादी शासकीय/पमि शासकीय (Central Government/State Government/ Government Undertaking) विभागात खालील कामासाठी नोंदणीकृत पात्र अनुभवी ठेकेदारकडून बी-१ शतमान पडतीनुसार ई-निविदा मागवित आहेत.

अनु क्र.	निविदा क्र.	कामाचे नाव	निविदा रक्कम रुपये
१	PMC/ELE/१३/२०२५	पनवेल महानगरपालिकेमार्फत करण्यात येणाऱ्या विकास कामात अद्यतन निर्माण करणारे महाविद्युत कंपनीचे विद्युत खांबे, विद्युत वाहिनी स्थलतरीत करणे व नवीन योजुपयुक्त घेणेकामी विद्युत व्यवस्थेच्या आराणीची दोन वर्षांकरिता कामे करणे.	१२,९०,७४,७६३.००
२	PMC/ELE/१८/२०२५	पनवेल महानगरपालिका क्षेत्रातील खासतः नोडमधील इस्करत रेमल ते टाटा हाॅस्पिटलला जोडणाऱ्या रस्त्याच्या फूटपाथ्यावर डेकोरेटिव्ह पोल उभारून कार्यान्वित करणे.	३,६३,८९,६६३.००
३	PMC/ELE/१९/२०२५	पनवेल महानगरपालिका क्षेत्रातील खासतः नोडमधील उत्सव चौक मेट्रो रेशन ते प्रागतिकाम भवन जोडणाऱ्या रस्त्याच्या फूटपाथ्यावर डेकोरेटिव्ह पोल उभारून कार्यान्वित करणे.	४,८२,९५,७०३.००
४	PMC/ELE/२०/२०२५	पनवेल महानगरपालिका प्रभाग समिती 'अ', 'ब', 'क' व 'ड' क्षेत्रातील अंतर्गत येणाऱ्या विविध ठिकाणच्या उद्यानांमधून डेकोरेटिव्ह पथावय पात्र उभारून कार्यान्वित करणे.	६,३४,८८,६०६.००

या कामाच्या ई-निविदाबाबतची माहिती शासनाच्या <http://mahatenders.gov.in> या संकेतस्थळावर दिनांक ०६/०३/२०२६ रोजी प्रसिद्ध करण्यात येईल. संबंधित निविदायाचार्फी याची नोंद घ्यावी.

सही/-

अतिरिक्त आयुक्त-।

पनवेल महानगरपालिका

मुंबई इमारत दुरुस्ती व पुनर्रचना मंडळ
(म्हाडा घटक)

ई-निविदा सूचना

ई- निविदा क्र. का.अ./फ-द/मुं.इ.द.पु.मं./४८/२०२५

Main Portal: <https://mahatenders.gov.in>
MHADA Portal: <https://mhada.gov.in>

कार्यकारी अभियंता फ (दक्षिण) विभाग, मुंबई इमारत दुरुस्ती व पुनर्रचना मंडळ, म्हाडाचा विभागीय घटक, सनशाईन प्लाजा, २रा मजला, मुंबई मलती ग्रंथसंग्रहालय मार्ग, दादर, (पूर्व), मुंबई-४०० ०१४ यांचेकडे म्हाडा/सिडको/पी.डी.ब्ल्यू.डी/सी.पी.डी.ब्ल्यू. डी/एम. आय.डी.सी./बी.पी.टी./एम.ई.एस. भारतीय रेल्वे किंवा शासकीय/निमाशासकीय संस्थेत इतर संस्थेमध्ये योग्य त्या कार्यामध्ये नोंदणी केलेल्या व बांधकामामध्ये अनुभवी असलेल्या कंत्राटदारांकडून एकूण ०१ कामाकरिता बी-१ (Percentage Rate) नमुन्यातील निविदा ई-निविदा प्रणालीव्दारे (ऑनलाईन) मागवित आहे. निविदा काढावघ्न शासनाच्या संकेतस्थळावर <https://mahatenders.gov.in> उपलब्ध असतील. सदर निविदेचे वेळापत्रक खालीलप्रमाणे आहे.

अ.क्र.	टप्पा	कालावधी	अ.क्र.	टप्पा	कालावधी
१.	निविदा विक्री सुरु	०६/०३/२०२६ सकाळी १०.१०	२.	निविदा विक्री बंद	१३/०३/२०२६ सायंकाळी ४:००
३.	तांत्रिक बोली उघडणे	१६/०३/२०२६ सकाळी ११.००	४.	आर्थिक बोली उघडणे	१७/०३/२०२६ सकाळी ११.००

कोणतेही कारण न देता कोणतीही किंवा सर्व निविदा नाकारण्याचा अधिकार सक्षम अधिकारी यांनी राखून ठेवला आहे. सशर्त ऑफर्स स्वीकारल्या जाणार नाहीत.
 टिप - १. कृपया वेबसाईटवर निविदा सूचना घ्या.
 २. शुध्दीपत्रक / दुरुस्ती जर काही असेल तर ती फक्त वेबसाईटवर प्रकाशित करण्यात येईल.

म्हाडा-गृहनिर्माण क्षेत्रातील देशातील अग्रगण्य संस्था
 Follow us @mahadaofficial







सही/-
कार्यकारी अभियंता, फ (दक्षिण) विभाग,
मुंबई इमारत दुरुस्ती व पुनर्रचना मंडळ

 बुलट्बर्ड महाराष्ट्र सहकारी						
करनिर्धारण व संकलन खाते जाहीर लिलाव (मालमता कर वसुलीकरिता) अल्प सूचना						
कलम २०६ (२) अन्वये स्थावर मालमतांच्या जाहीर लिलावाबाबत. मालमतांच्या तपशील खालीलप्रमाणे:-						
मालमतेचे वर्णन / ठिकाण	पक्षकाराचे नाव व पत्ता	मालमतेचे क्षेत्रफल (चौ.मी.)	दि.३१.०३.२०२६ पर्यंतचा मालमताकर	शास्ती	एकूण थकबाकी (रु.)	
HOUSE WITH HOSPITAL, COMMERCIAL, TARDAO	MR. AR JAFFER, C/6 GORDHON APARTMENT, SOPHIA ZUBAIR ROAD, NAGPADA MUMBAI 400008	2163.62	68522058	141814694	210336752	
SHOP/ COMMERCIAL, TARDAO	MR. AR JAFFER, C/6 GORDHON APARTMENT, SOPHIA ZUBAIR ROAD, NAGPADA MUMBAI 400008	2039.88	51910538	82875707	134786245	